

ITEM NO.15 Court 9 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32742/2019

SHER SINGH Petitioner(s)

VERSUS

THE STATE OF U.P. Respondent(s)

Date : 14-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
[IN CHAMBER]

For Petitioner(s) Mr. Vinod Prasad, Adv.  
Mr. Devvrat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The learned counsel for the petitioner has filed the Surrender Certificate in Hindi alongwith two translated copies, but without an application for dispensing with the attested copy. There is some delay in filing the copy, the same is condoned.

Under the circumstances, the Surrender Certificate is accepted.

I.A. No. 89894 of 2020 stands disposed of.

(RAJNI MUKHI)  
COURT MASTER (SH)

(DIPTI KHURANA)  
COURT MASTER (NSH)